NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 175/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company		Munindra Kumar & Ors-Vs-Bagaha Contractors Pvt.Ltd & Ors		
Under Section		397/398	: Ogenso	380
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

1) Ms Swapna Choubey, Adv.
250 Mr. Sidharena Charma
35 Ms. Namrala Bash
45 No. Reetobooto Dutta
57. Mr. Sonrayadeep Sarkar

petitiones. Spanter.
9/2/18
R. Dutton

p 9/2/18

S.No.120 – CP No.175/2014 – Munindra Kumar & Ors. Vs. Bagaha Ccontractors Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioners are present.

Ld. Counsel appearing for the Corporate Debtor prays for an adjournment. Prayer is allowed.

Ld. Counsel for the respondent made a request for filing rejoinder to the reply filed by the petitioner. Prayer is allowed. Rejoinder may be filed within two weeks with a copy in advance to the opposite party.

List on 21.03.2018.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)